

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 12**

**C.A.(CAA)/63(MB)2024**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 17.04.2024

NAME OF THE PARTIES:    **VURAM    TECHNOLOGY    SOLUTIONS**  
**PRIVATE LIMITED**

Section 230(1) of the Companies Act, 2013

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**ORDER**

**C.A.(CAA)/63(MB)2024**

- 1) Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner is present.
- 2) Heard Ld. Counsel for the Petitioner for a considerable time. Reserved for Orders. Registry is directed to accept the Hard Copies of the Company Scheme Application for the record purpose.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare